BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 141/9/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

Name of the Company:

Contech Engineers Pvt Ltd.

V/s.

Wind World (India) Ltd

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PRATIK THAKKAR Advocate Operational Phakker

2. ANIP A GANOM ALYOCOTE RESPO. Dip A STORY

3. Dhyunil Sheh. PCS Operanioner Shifted

4. MAMESIA HUMARIS Advocate Respondent

5. Reshird Boatward Milocak Respondent Parkiel

ORDER

Learned PCS Mr. Dhrumil Shah with Learned Advocate Mr. Pratik Thakkar present for Operational Creditor/Petitioner. Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Mahesh Kumar with Learned Advocate Mr. Rashid Boatwala present for Respondent.

Learned Advocate Mr. Pratik Thakkar filed Vakalatnama for Respondent.

Petitioner submitted that he wants to file some documents relating to the instant matter.

Petitioner shall file document with a copy to the Respondent.

List the matter on 18.12.2017.

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MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.